

(a) whether the Government are aware that Mrs. Babra Lech Lapore, Analyst of Asian Development Bank, has submitted a report to 'American Congress' regarding Boundary issue between India and Pakistan;

(b) whether the Government are aware of the findings of the reports; and

(c) if so, the reaction of the Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) Yes, Sir. Mrs. Barbara Leitch LePoer, Analyst in Asian Affairs in the Foreign Affairs and National Defence Division of the US Congressional Research Service (CRS) has prepared a report for the US Congress entitled "India and Pakistan Border Conflict: Background and Ongoing Problems".

(b) and (c) Yes, Sir. The report is largely factual. However, in the section subtitled Kashmir, there are some factual errors regarding the accession to India and the holding of plebiscite in Kashmir. Our Embassy in Washington has taken up the matter with the author of the report and has provided the factual information to her so that the errors are corrected in future reports of the CRS.

IIT, Kharagpur

4811. DR. RAMESH CHAND TOMAR : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the MRDC has decided to commercialise potential technologies from IIT Kharagpur both inside the country and abroad;

(b) if so, whether any MoU has been signed in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) Yes, Sir. For the purpose, a Memorandum of Understanding (MoU) was signed between IIT Kharagpur and NRDC on 29.5.95 which is valid for 3 years.

(c) The salient features of the MoU are licensing & commercial exploitation for the patented technologies/processes; wide publicity of the availability of the processes; generation of necessary market data/profiles; remittance of royalty and fees etc. In case of copyrights to be taken in any foreign country, the expenses will be shared by both the partners.

Defence Allocation and Expenditure

4812. SHRI RAM NAIK : Will the Minister of DEFENCE be pleased to state:

(a) the funds allocated for Ministry of Defence during the General Budgets for the years 1993-94, 1994-95 and 1995-96, year-wise;

(b) the funds actually spent out of those, year-wise;

(c) whether the actual expenditure has been adversely affected by the rise in petroleum prices and inflation; and

(d) if so, the extent thereof;

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N SOMU) : (a) and (b) The position of allocation and actual expenditure on Defence is as under:

(Rs. in crores)		
Year	Final Allocation	Actual Expenditure
1993-94	21960	21485
1994-95	23544	23245
1995-96	26875	26842*
[Upto March (Correction)]		

* The actual expenditure is not yet available and would be presented to Parliament with the Appropriation Accounts after approval by the C&AG

(c) and (d) The effects of inflation and price escalation are taken into account at the time of budget formulation and budgetary reviews. The impact of the recent hike in the petroleum prices will be felt on defence expenditure in the current financial year. This will necessitate an estimated increase of about Rs. 200 crores in the Defence Budget to sustain the operational and training needs of the Defence forces.

Indian Army Officers Employed in PSUs

4813. SHRI GEORGE FERNANDES : Will the Minister of DEFENCE be pleased to state:

(a) the names of serving General and other officers of the Indian Army employed in the Public Sector Undertakings as Managing Directors or in other capacities;

(b) the basis of these appointments;

(c) whether such officers continue to remain on the active rolls of the army establishment;

(d) whether they are governed by the army rules of discipline, or the discipline of the establishments, which have hired them; and

(e) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) Maj. Gen Kulwant Singh (IC-13887) is holding the appointment of Managing Director, Central Warehousing Corporation (CWC), New Delhi with effect from 15 Jan 1996. He is the only serving General officer who is holding an appointment with a Public Sector Undertaking at present.

(b) The appointment is on deputation basis.

(c) Such officers continue to remain on the active rolls of the Army establishment till their superannuation from the Army Service.

(d) and (e) Under Section 2(1) of the Army Act, 1950, officers of the Indian Army are subject to that Act wherever they may be.

[*Translation*]

Britain's Comments Against India on CTBT

4814. SHRI BACHI SINGH RAWAT 'BACHDA':

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Britain had passed sharp comments against India during the discussion on Comprehensive Test Ban Treaty in Geneva recently;

(b) if so, the details thereof;

(c) whether the Government have lodged any protest in this regard with that country; and

(d) if so, the reaction of Britain thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) to (d) The British Ambassador to the Conference on Disarmament in Geneva made an intervention during informal consultations of the Adhoc Committee on Comprehensive Nuclear Test Ban which was critical of India's position in offensive terms.

Government have conveyed to the British Government its concern over this offensive statement. The official spokesman of the Ministry of External Affairs also issued a statement. The British Government have taken note of India's position.

Navodaya Vidyalayas in U.P.

4815. SHRI RAJENDRA AGNIHOTRI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total present number of Navodaya Vidyalayas in Uttar Pradesh;

(b) the names of those districts in U.P., where Navodaya Vidyalayas have not been opened so far;

(c) whether the Government propose to open Navodaya Vidyalayas in these districts also in future;

(d) if so, by when; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) At present the number of Jawahar Navodaya Vidyalayas in Uttar Pradesh is 46.

(b) The names of districts in Uttar Pradesh where Navodaya Vidyalayas have not been sanctioned/opened are given in the enclosed statement.

(c) to (e) Yes Sir. The endeavour of the Samiti is to cover as many districts as possible at the earliest depending on receipt of complete and suitable proposals from the State Government including offer of 30 acres of land free of cost, temporary accommodation free of rent and other infrastructure facilities, and availability of financial resources.

STATEMENT

Districts to be covered under the Navodaya Vidyalaya Scheme

Sl. No.	Name of District
01.	Moradabad
02.	Saharanpur
03.	Pilibhit
04.	Shahjahanpur
05.	Kheri Lakhimpur
06.	Lucknow
07.	Kanpur Dehat
08.	Fatehpur
09.	Pithoragarh
10.	Pauri Garhwal
11.	Rampur
12.	Jalaun
13.	Banda
14.	Pratapgarh
15.	Maharajganj
16.	Sonbhadra
17.	Dehradun